

SHRI RAJVEER SINGH:
 SHRIMATI KRISHNENDRA
 KAUR (DEEPA):
 PROF. UMMAREDDY
 VENKATESWARLU:
 SHRI RAM KRIPAL YADAV:
 SHRI LAL BABU RAI:
 SHRI GOVINDA CHANDRA
 MUNDA:
 SHRI JANARDAN MISRA:
 SHRI GAYA PRASAD KORI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received complaints regarding supply of under weight LPG cylinders, adulteration in petrol and over-measuring of petrol at petrol outlets in the country;

(b) if so, the number of such complaints received during each of last three years, State-wise; and

(c) the action taken against the LPG agencies and petrol retail outlets found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Oil Companies have received some complaints regarding, supply to under-weight LPG cylinders, adulteration of petrol and its short supply, at the retail outlet.

(b) Information is being collected and will be laid on the Table of the House.

(c) Procedure has been clearly laid down to ensure correctness of weight of LPG cylinders at the bottling plants. As and when specific complaints about the sale of underweight cylinders are received, appro-

prate action is taken by the oil marketing Companies against the erring LPG distributors under the marketing Discipline guidelines and also by the State Governments through their Weight & Measures Departments. Underweight cylinders are replaced by the distributors. To prevent adulteration in petrol and short delivery, retail outlets are inspected frequently by the field officers of the oil companies, oil industry inspection teams, mobile labs and State Govt. Officials. Kerosene is doped with furfural to check adulteration of petrol with Kerosene. In case of short delivery, below tolerance limit sales and supplies are stopped until verification is carried out by the weights and Measures Deptt. Besides, if the complaints are established, action is taken as per the marketing Discipline guidelines.

[English]

Price of LPG

586. SHRI SOBHANADREESWARA
 RAO VADDE:
 SHRI VILASRAO
 NAGNATHRAO
 GUNDEWAR:
 SHRI SULTAN SALAHUDDIN
 OWAISI:
 SHRI DATTA MEGHE:
 SHRI BRIJBHUSHAN
 SHARAN SINGH:
 SHRI SATYA DEO SINGH:
 SHRI RAM NAIK:
 SHRI SUDARSAN
 RAYCHAUDHURI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the public sector oil companies have been benefited by crores in the wake of the Government's announcement raising the prise of domestic LPG cylinders;

(b) if so, to what extent this decision has helped in reducing the oil pool account deficit to the Government,

(c) whether LPG cylinders by private companies are being sold at higher rate than public sector

(d) if so, whether any price control for private oil firms has also been worked, and

(e) if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) No Sir

(b) At the existing volume of consumption the increase in the price of LPG (domestic) packed by Rs 10/-per cylinder will reduce only the oil pool account deficit by Rs 188 crores on an annual basis provided the prices of crude and LPG in the international market remain soft as at present,

(c) to (e) Under the parallel marketing Scheme of LPG the private companies are allowed to sell LPG through their own network at market related prices on a competitive basis and no control on price charged by private companies is envisaged

Militants Activities in J & K

587 SHRI SHRAVAN KUMAR PATEL Will the Minister of HOME AFFAIRS be pleased to state

(a) whether militants attempted to disrupt the Republic day celebrations in Srinagar this year and

(b) if so the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) (a) Yes, Sir

(b) The militants propelled a rocket towards the Bakshi Stadium in Srinagar on 26th January, 1994, which hit the water tank outside the stadium. No loss of life or property was caused due to this attack. However, this did not disrupt the Republic day functions which passed off peacefully

Promotional Policies in ONGC

588 SHRI RAM VILAS PASWAN Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the existing promotional policies followed by the Oil and Natural Gas Commission,

(b) whether directives issued by the Government with regard to the reservation for SCs/STs have been incorporated in these policies, and

(c) if so, the number of SC/ST candidates who have been promoted/appointed under these policies during the last three years, category-wise,

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) ONGC Limited is following recruitment and promotion policy as per the ONGC (Recruitment and Promotion) Regulations, 1980

(b) Yes, Sir

(c) The number of SC/ST candidates appointed/promoted category-wise for the last 3 years is indicated below